

BEFORE THE NATIONAL GREEN TRIBUNAL, WESTERN
 ZONE BENCH, PUNE
 APPEAL NO. 148/2024 (WZ)

Ms Sweta Savia Pereira ...Applicant

Versus

Mr WalterJosef Egle & Ors ...Respondents

AFFIDAVIT-IN-REPLY ON BEHALF OF RESPONDENT
NO. 2 (GCZMA)

I, Shri Sachin Desai, major of age, holding the post of Member Secretary, Goa Coastal Zone Management Authority (“GCZMA”) i.e., Respondent No 1 herein, having office at 4th Floor Dempo Towers, Patto, Panaji, Goa, do hereby make solemn affirmation and state as under:

1. I say that I am holding the post of Member Secretary, GCZMA. I say that I am filing the present affidavit based on the records available with my office and that I am competent to depose in this case.



2. I say that I am filing the present Affidavit-in-Reply for the purpose of opposing the relief sought in the present appeal. Nothing in the aforementioned Appeal filed by the Appellant be deemed to have been admitted for mere want of specific denial. Nothing may be deemed to have been admitted for want of *traverse seriatim*. I crave leave of this Hon'ble Tribunal to file an additional Affidavit, if found necessary.

3. I say that this Hon'ble Tribunal *vide* Order dated 17.10.2024 (paragraph 9) passed in the present matter directed the Answering Respondent to clarify whether the structure, which has been ordered to be demolished by the GCZMA vide order dated 29.05.2024, which was existing on Survey No.54/1 of Village Cavelossim, is the same structure, on which the liberty has been granted by the GCZMA to the Respondent No.1 to move the authority for re-construction of the demolished house or the said liberty has been granted at some other site.



4. I say that the structure, which has been ordered to be demolished by the GCZMA vide order dated 29.05.2024, is **not** the same structure to which the liberty has been granted by the GCZMA to the Respondent No.1 to move the authority for re-construction as per the plinth area reflecting in the Survey Plan.
5. I say that the Survey Plan shows structures which existed at the time of promulgation i.e., structures which existed prior to 1991. I say that liberty is granted to the Respondent No. 1 to apply for reconstruction with regards to the structures which are reflected in the Survey Plan, as per the plinth area therein.
- Annexed hereto is a DSLR Plan marked as "**Annexure A**".
6. I say that what has been stated in Paras 1 to 5 are true to my own knowledge and/or are based on documents/records available with the Respondent and the contents of the same



are true and correct and nothing material has been concealed herein.

Solemnly Affirm on Oath

Place: Panaji, Goa.

Date: 09.06.2025

[Signature]
DEPONENT

Identified by:

Solemnly affirmed before me
Sachin S. Desai

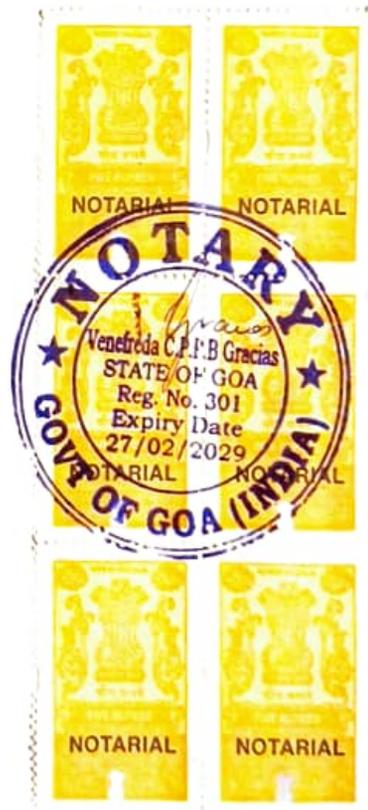
Who is identified before me by

_____ At Panjim - Goa

Sr. No. 66/06/2025/p

Date. 09/06/2025

[Signature]
Venefrada C.P.P.B Gracias
Advocate & Notary Goa State



"ANNEXURE A"

GOVERNMENT OF GOA
Directorate of Settlement and Land Records
PANAJI-GOA

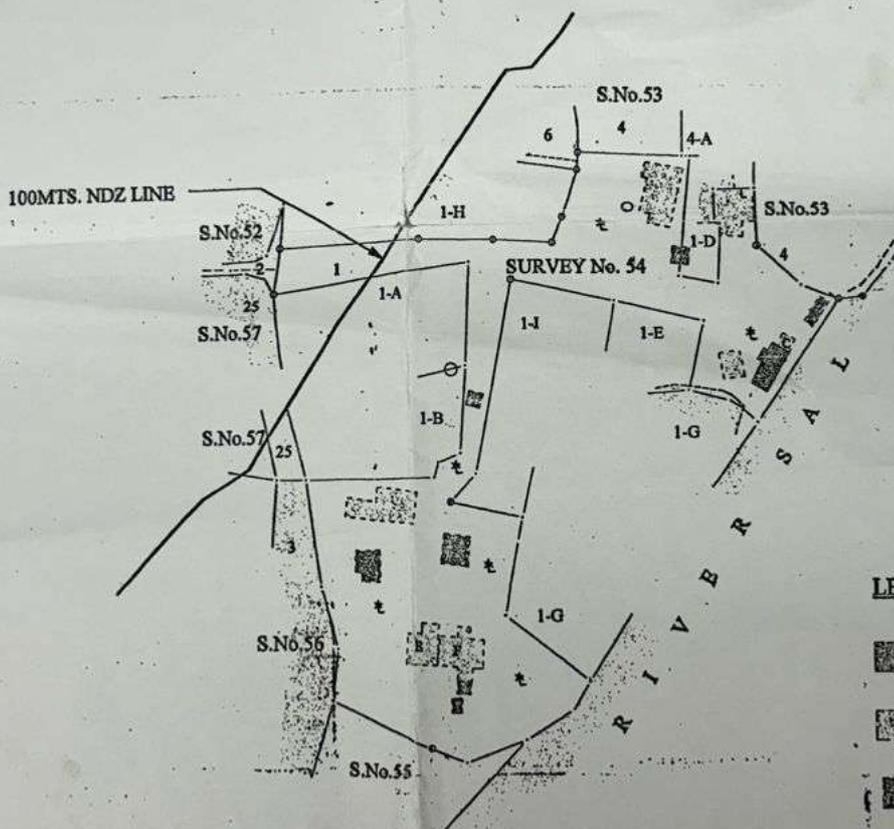
Site plan showing structure surveyed as per the request of Member Secretary, Goa Coastal Zone Management Authority, Panaji Goa vide their letter No.GCZMA/ILE-COMPL/13-14/64/381 dtd.22-05-2014 in respect of S.No./ Sub Div. No.54 / 1 of Cavoclossim village of Salcete Taluka and location of 100mts. No Development Zone line measured from the bank of River Sal.

Scale 1:1000



NOTE:-
THE LEGALITY / LEGALITY OF STRUCTURE SHOWN ON THIS PLAN IS NOT KNOWN AND THEREFORE THIS PLAN SHALL NOT BE USED FOR ANY PURPOSE SUCH AS DEVELOPMENT OF STRUCTURES, REVENUE SURVEY MATTERS, OBTAINING LICENSES, PERMISSIONS, CONVERSION OF LAND, ETC. THIS PLAN SHALL BE USED FOR REFERENCE PURPOSE ONLY.

W. M. M.
Superintendent of Survey
Land Records, Panaji
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GOVERNMENT OF GOA
DIRECTORATE OF SETTLEMENT AND LAND RECORDS



LEGEND:-

-  New Structure
-  Structure as per Survey plan
-  Structure as per Survey plan
-  Well

Note :-
This plan shall be read in conjunction with the letter No.19/DSL/Resurvey cell/CRZ-Mapping/96/14/2240 dtd. 01/07/2014

Surveyed by :- Sushant Chodankar (F.S.) *S.Chodankar*

Prepared by :- Suvarna Salgaonkar (F.S.) *S.Salgaonkar*

Computer Generated On 30-06-2014

Surveyed On: 12-06-2014

Compared by :- Arunkumar S. Dhale (H.S.) *A.S.Dhale*